

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 08.04.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 08.04.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>	<b>NEXT DATE OF HEARING</b>
1.	Original Application No. 138/2016 (T <sub>NHRC</sub> ) (Case No.559/19/11/14) <b>WITH</b>	Stench Grips Mansas Sacred Ghaggar River	<b>For consideration of Report</b>	<b>11.04.2019</b>
2.	Original Application No. 139/2016 (T <sub>NHRC</sub> ) (Case No.600/19/11/14)	Yogender Kumar	<b>For consideration of Report</b>	<b>11.04.2019</b>

**COURT MASTER**